

Air India are lying vacant;

(b) if so, the details thereof;

(c) whether Government propose to fill up vacancies; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). Two posts of Deputy Managing Directors and four posts of the level of Director are lying vacant in Air India at present. A restructuring of the Air India organisational set up has recently been approved by Air India Board. Modalities for its implementation are being worked out.

Use of Hybrid Names

8010. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have given permission to any companies to use hybrid name during the last two years; and

(b) if so, the names of the companies to whom such permission were granted?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Prior permission is not required under the Trade and Merchandise Marks Act, 1958 (TMMA) for the use of the trade mark. Under the TMMA, application for registration is a voluntary action by the owner of the trade mark for better legal protection of the trade mark.

On consideration of a request from M/s. Pepsi Foods Pvt. Ltd., Government decided that the company could use a hybrid name with 'Pepsi' as suffix and 'Lehar' could be used as prefix to the name 'Pepsi', '7 up' and 'Mirinda'.

M/s. Pepsi Foods Private Limited have intimated that they have applied for the registration of 'Lehar' trade mark with the Registrar of Trade Marks.

Registered User Agreement for Trade Marks

8011. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are not accepting or approving "Registered User Agreement" for trade marks.

(b) if so, for how many years; and

(c) the reasons for this policy?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) and (c). Do not arise.

Railway School at Rayagada

8012. SHRI GIRIDHAR GOMANGO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to open a new Senior Secondary School or upgrade the existing railway school at Rayagada up to Higher Secondary level; and

(b) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

Rural Electrification in Orissa

8013. SHRI GIRIDHAR GOMANGO: Will the Minister of ENERGY be pleased to state: